

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE  
**LOK SABHA**

**UNSTARRED QUESTION No. 398**  
TO BE ANSWERED ON THE 04<sup>th</sup> February, 2025

**Agricultural Infrastructure Fund Scheme**

398. SMT GENIBEN NAGAJI THAKOR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the purpose and objective of Agriculture Infrastructure Fund Scheme;
- (b) the details of funds allocated under this scheme in Gujarat, district-wise; and
- (c) the criteria fixed for selection of the eligible borrower?

**ANSWER**

MINISTER OF STATE AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्यमंत्री (SHRI RAMNATH THAKUR)

(a) to (c) : In order to enhance the income of farmers, it is not only essential to enhance production and productivity of farm produce but also minimize the post-harvest losses and ensure better realization of prices for farmers through creation of modern post-harvest management infrastructure. With an objective to address the existing gaps in post-harvest management infrastructure in the country, the flagship scheme of Agriculture Infrastructure Fund (AIF) was launched in 2020-21 to strengthen the infrastructure in the country through creation of farm gate storage and logistics infrastructure to enable farmers to store and preserve their farm produce properly and sell them in the market at better price with reduced post-harvest losses and lesser number of intermediaries. Improved post-harvest management infrastructure like warehouses, Cold stores, sorting and grading units, ripening chambers etc will allow farmers to sell directly to a larger base of consumers and hence, increase value realization for the farmers. This will improve the overall income of farmers. Further, AIF scheme aims to benefit all stakeholders in the agricultural ecosystem by contributing in the holistic development of the Agriculture sector. Under AIF, provision for Rs. 1 Lakh crore loan has been made through lending institutions with the a interest rate cap of 9% on loans. The scheme is operational from 2020-21 to 2032-33.

All loans under this financing facility have interest subvention of 3% per annum up to a loan limit of ₹2 crores. This interest subvention is available for a maximum period of 7 years. In case of loans beyond ₹2 crores, interest subvention is limited up to ₹2 crores. Credit guarantee coverage is also available for eligible borrowers from this financing facility under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme for a loan up to ₹2 crores. The fee for this coverage is borne by the Government.

Eligible projects under AIF includes post-harvest management projects and viable farming assets such as warehouses, silos, pack houses, assaying units, sorting & grading units, cold storage, cold chains, logistics facilities, primary processing centres, Integrated primary and secondary processing centres, ripening chambers, supply chain services including e-marketing platforms, organic inputs production, Bio stimulant production units, Infrastructure for smart and precision agriculture, Farm/Harvest Automation, custom hiring centre, Purchase of drones, Setting up of standalone solar pump and grid connected Agri pumps under PM-KUSUM component A, B & C, putting up specialized sensors on field, block chain and AI in agriculture, remote sensing and Internet of Things (IOT) such as automatic weather station, farm advisory services through GIS applications, integrated spirulina production and processing unit, sericulture processing unit, honey Processing unit, plant quarantine unit, hydroponic farming ,mushroom farming , vertical farming, aeroponic farming, poly house/ greenhouse etc.

The Union Cabinet has approved an expansion of the Agriculture Infrastructure Fund (AIF). Key measures include allowing viable community farming assets for all eligible beneficiaries, including secondary processing projects integrated with primary processing in eligible activities, and converging AIF with PM-KUSUM Component-A. Additionally, NABSanrakshan is also included in scheme to extend credit guarantee support to FPOs.

The targeted aggregate loan amount of ₹1 lakh crore under the AIF, set to be sanctioned by banks by 2025-26, has been provisionally allocated among States and Union Territories. This allocation is based on the proportion of each State/UT's total agricultural and allied sector output, ensuring a balanced and need-based credit flow to support sectoral growth. The share of allocation for Gujarat stands at Rs 7282 crore.

As on 26.1.2025, Rs. 56334 Crores have been sanctioned for 92393 projects under AIF, out of this total sanctioned amount, ₹41996 crores are covered under scheme benefits. These sanctioned projects have mobilized an investment of Rs.91856 crores in agriculture sector. In the State of Gujarat, ₹3819 cr. has been sanctioned for 3400 projects under AIF. The total project cost for these sanctioned projects is ₹5904 crore. The details of funds sanctioned under this scheme in Gujarat, district-wise is given in **Annexure.**

To qualify as a borrower under the AIF Scheme, the applicant must belong to the prescribed eligible entities namely Farmers, Agri-entrepreneurs, Start-ups, Primary Agricultural Credit Societies (PACS), Marketing Cooperative Societies, Farmer Producers Organizations(FPOs), Self Help Group (SHG), Joint Liability Groups (JLG), Multipurpose Cooperative Societies, Central/State agency or Local Body sponsored Public Private Partnership Projects, State Agencies, Agricultural Produce Market Committees (APMC), National & State Federations of Cooperatives, Federations of FPOs and Federations of Self Help Groups (SHGs). However, examination of the proposal/ DPR is being done by lending institutions with due intelligence to confirm the viability of the projects before the sanctioning the loan. Additionally, the applicant is required to contribute a minimum of 10% of the project cost as the promoter's contribution.

**Annexure****Gujrat District wise sanctioned projects under AIF.****(Amount in Rs Crore)**

<b>SN</b>	<b>District</b>	<b>Sanctioned No.</b>	<b>Sanctioned Amount</b>
1	Mahesana	177	564
2	Rajkot	382	491
3	Junagadh	454	402
4	Sabar Kantha	203	342
5	Banas Kantha	165	298
6	Arvalli	104	224
7	Kachchh	142	219
8	Ahmadabad	232	181
9	Bhavnagar	95	131
10	Gandhinagar	67	125
11	Anand	331	97
12	Morbi	67	80
13	Kheda	186	80
14	Surat	118	79
15	Patan	82	63
16	Jamnagar	90	62
17	Vadodara	72	61
18	Surendranagar	57	53
19	Tapi	11	49
20	Amreli	51	44
21	Valsad	14	40
22	Gir Somnath	70	35
23	Bharuch	51	22
24	Botad	36	20

25	Porbandar	12	12
26	Navsari	17	11
27	Dohad	15	11
28	Panch Mahals	43	11
29	Devbhumi Dwarka	16	5
30	Mahisagar	16	3
31	Narmada	13	2
32	Chhotaudepur	8	1
33	Dang	3	1
	<b>Grand Total</b>	<b>3400</b>	<b>3819</b>

*\*Information is based on the applications received on AIF portal.*

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